injured, damage caused to property and crops; and

(c) the central assistance sought by Madhya Pradesh Government and given by the Union Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND

COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) and (b). The Government of Madhya Pradesh has reported that Bhind, Morena, Gwalior, Datia, Shivpuri and Guna districts of Gwalior. Chambal region were affected by floods and heavy rains during September, 1990. The extent of damage reported is as under:—

1.	Human lives lost	:	33
2.	No. of persons injured	:	Not reported
З.	Public and private property damaged	:	About Rs. 20.00 crore
4.	Area of kharif crops damaged	:	33766 hec.

(c) The State Government requested for release of third quarterly instalment amounting to Rs. 693.75 lakh of Centre's contribution towards Calamity Relief Fund (CRF) to meet the situation. The amount was released on 9.10.1990 to the State Government.

Distribution of Land of State Farms Corporation of India to Landless

1358. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a High Powered Committee has recommended winding up of the State Farms Corporation of India and distribution of its lands to the landless;

(b) if so, whether the Union Government have accepted the recommendation and if so, the reasons therefor; and

(c) the steps taken to improve the functioning of the Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) No, Sir.

(b) and (c). Do not arise.

U.S. Aid to Pakistan

1359. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the reports that US propose to waive the condition, requiring a certificate that the beneficiaries of US arms and economic aid do not possess the nuclear weapons nor the capability of producting them in respect of further US aid proposed to be given to Pakistan; and

(b) if so, the reaction of the Government thereto?